

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 159 of 2012

Dated : 10th December, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Andhra Pradesh Ferro Alloys Producers Association ...Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory Commission
& Ors.**

...Respondent(s)

**Counsel for the Appellant(s) : Mr. Shridhar Prabhu
Mr. Lokesh R. Yadav**

Counsel for the Respondent (s) : Mr. P. Shiva Rao for R 2 to 5

ORDER

The learned counsel for both the parties have finished their arguments. The learned counsel for the Appellant is directed to file written submissions on or before 3.1.2013 after serving copy on the other side. The learned counsel for the Respondents is directed to file written submissions on or before 5.1.2013 after serving copy on the other side.

Post the matter for reporting compliance and making further submissions, if any, on **8.1.2013 at Chennai Circuit Bench.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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